

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD**

(MP) CP(IB) 86 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2021**

Name of the Company: Plaza Maintenance & Services Ltd
V/s
Travancore Foods India Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

- 1.
- 2.

ORDER
(through video conferencing)

No one appeared for the parties.

The matter stands adjourned to 19.07.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)
Dated this the 09th day of June, 2021

(MADAN B GOSAVI)
MEMBER (JUDICIAL)